

**8<sup>TH</sup> MEGHALAYA LEGISLATIVE ASSEMBLY**

**FIFTH SESSION**

**UNSTARRED**

**QUESTIONS & ANSWERS**

*Tuesday, the 8th December, 2009*

**P. Form**

**Shri ADOLF LU HITLER R.  
MARAK**

**Shri A. T. MONDAL  
(Minister in-charge, Taxation)**

3. Will the Minister in-charge,  
Taxation be pleased to state :-

(a) The No. of "P" Form issued from the Office of the Commissioner of Taxes, Meghalaya, Shillong to Tura Taxation Office and to Williamnagar Taxation Office with effect from 2004-05 to 2009-10?

(a) The number of 'P' forms issued to the Superintendent of Taxes Office are as follows :-

- (i) Tura - 42,655
- (ii) Williamnagar - 1735

(b) The status of Stock Register and Issue Register of "P" Form as maintained by the assessing authority of Tura Taxation Office?

(b) The Stock register was verified by the Assistant Commissioner of Taxes upto May, 2009.

**Coal dealers**

**Shri ADOLF LU HITLER R. MARAK**

**Shri A. T. MONDAL  
(Minister in-charge, Taxation)**

4. Will the Minister in-charge, Taxation be pleased to state :-

(a) The total No. of Registered Coal Dealers under C.S.T. Act and VAT Act, in Tura Taxation Office with list of their names, Registration Certificate Number, date of liability?

(a) The total number of registered coal dealers under CST and VAT Act is 43. A list is placed on the Table of the House.

(b) By whom business is being run, whether by dealer himself/herself or through others by Power of Attorney?

(b) By the dealer themselves except in one case where the Power of Attorney is authorized to another person to operate the business.

(c) If it is run through power of Attorney, their name and addresses in detail?

(c) Shri B. P. Harlalka, North Bongaigaon, Assam for Raisha Coal Traders.

**Requisition of Files**

**Shri ADOLF LU HITLER R. MARAK**

**Shri A. T. MONDAL  
(Minister in-charge, Taxation)**

5. Will the Minister in-charge, Taxation be pleased to state whether the Commissioner of Taxes of Meghalaya has ever requisitioned the files of the following dealers for verification and confirmation of the facts :-

No, Sir.

1. M/s Megha Overseas, Tura.
2. M/s Raisha Coal Traders, Tura.
3. M/s Laxmi Coal Agency, Tura.
4. M/s Marak Coal Transporter, Tura.
5. M/s Nongal Coal Agency, Tura.

**M/s Megha Overseas**

**Shri ADOLF LU HITLER R. MARAK**

**Shri A. T. MONDAL  
(Minister in-charge, Taxation)**

6. Will the Minister in-charge, Taxation be pleased to state :-

(a) The name of the proprietor of M/s Megha Overseas, Tura, Registration No. (under CST Act.)?

(a) Shri K. F. Shabong is the present proprietor of M/s Megha Overseas vide Registration Number WGH/CST/1394.

(b) While in Khasi Hills has its file been ever transferred to Tura?

(b) Yes Sir, vide letter No. SG/CST/M-56/2005-06/9/11, dt.12.5.2005 issued by the Superintendent of Taxes, Shillong.

**Assessment of taxes**

**Shri ADOLF LU HITLER R. MARAK**

**Shri A. T. MONDAL  
(Minister in-charge, Taxation)**

7. Will the Minister in-charge, Taxation be pleased to state the total No. of "P" Forms issued to each of the following firms against Security Deposit and out of excess after assessment (refund) and also issued as refund in anticipation prior to assessment for the period from 2004-05 to 2009-10 upto 9th November, 2009.

The total No. of 'P' forms issued to the following firms as per records during the year w.e.f. 2004-2009 (30th September, 2009) are as follows :-

1. M/s Raisha Coal Traders,

(i) M/s Raisha Coal Traders - 1271 books  
(adjusted against excess security)

2. M/s Laxmi Coal Agency.

(ii) M/s Laxmi Coal Agency -1737 books  
(adjusted against excess security)

3. M/s Marak Coal Transporter,

(iii) M/s Marak Coal Transporter-291 books  
(adjusted against excess security)

4. M/s Nongal Coal Agency.

(iv) M/s Nongal Coal Agency - 583 books  
(adjusted against excess security)